

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/81(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AKJ ENGINEERS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Abhishek Sikdar, Adv.] For the Operational Creditor

Mr.Snehashis Sen,Adv.] For the Corporate Debtor

O R D E R

1. Ld.Counsel on both sides present.
2. Ld.Counsel appearing for the Operational Creditor seeks three days' time to file Rejoinder affidavit.
3. At request, time is granted for the same.
4. List the matter on **05/10/2023** for hearing.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**